Post Offer Advertisement under Regulation 18 (12) in terms of SEBI (Substantial Acquisition of Shares and Takeovers), Regulations, 2011 OF

INTELLVISIONS SOFTWARE LIMITED

Open Offer ("Offer") for acquisition of upto 29,66,600 equity shares of Rs. 10/- each representing 26% of the Post Preferential Equity Share Capital, from the equity shareholders of Intellvision Software Limited ("ISL"/"Target Company"), by Sam Financial Services Pvt Ltd. and Mr. Ajay Dilkush Sarupria ("the Acquirers") along with Mrs. Jasmine Ajay Sarupria, Mr. Rajasekharan Menon, Mrs. Anuradha R. Menon and Mrs. Pruthu P. Patel as Person Acting in Concerts with the Acquirers ("PACs").

This Post Offer Advertisement is being issued by **Chartered Capital and Investment Limited, ("Manager to the Offer"),** for and on behalf of **Sam Financial Services Pvt Ltd. and Mr. Ajay Dilkush Sarupria ("the Acquirers") along with Mrs. Jasmine Ajay Sarupria, Mr. Rajasekharan Menon, Mrs. Anuradha R. Menon and Mrs. Pruthu P. Patel as Person Acting in Concerts with the Acquirers ("PACs")** pursuant to Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations 2011 in respect of the Open Offer to acquire shares of the Intellvisions Software Limited. The Detailed Public Statement with respect to the aforementioned offer made by the Acquirers and PACs had appeared in Business Standard (English), Business Standard (Hindi) and Mumbai Lakshadweep (Marathi) on Tuesday, June 25, 2013.

1. Name of the Target Company : Intellvisions Software Limited
2. Name of the Acquirer(s) and PAC : Sam Financial Services Pvt. Ltd (Acquirer)
   Mr Ajay DilkushSarupria (Acquirer)
   Mrs Jasmine Ajay Sarupria (PAC), Mr Rajasekharan Menon (PAC)
   Mrs Anuradha R. Menon (PAC), Mrs. Pruthu P.Patel (PAC)
3. Name of the Manager to the Offer : Chartered Capital and Investment Limited
4. Name of the Registrar to the Offer : Purva Shareregistry (India) Private Limited
5. Offer Details :
   a. Date of Opening of the Offer : Wednesday, August 21, 2013
   b. Date of Closure of the Offer : Tuesday, September 03, 2013
6. Date of Payment of Consideration : Wednesday, September 18, 2013
7. Details of Acquisition :

Sr. No.	Particulars	Proposed in the offer document	Actual
7.1	Consolidated Offer Price*	Rs. 15.55	Rs. 15.55
7.2	Aggregate number of shares tendered	29,66,600**	8,07,494
7.3	Aggregate number of shares accepted	29,66,600**`	8,07,494
7.4	Size of the Offer (Number of shares multiplied by Consolidated Offer Price per share)	Rs. 4,61,30,630**	Rs. 1,25,56,532
7.5	Shareholding of the Acquirer & PACs before Agreements/Public Announcement (No. & %)	40,94,269 35.88%	40,94,269 35.88%
7.6	Shares Acquired by way of Agreements • Number • % of Fully Diluted Equity Share Capital	NIL Not Applicable	NIL Not Applicable
7.7	Shares Acquired by way of Open Offer • Number • % of Fully Diluted Equity Share Capital	29,66,600** 26.00%	8,07,494 7.08%
7.8	Shares acquired after Detailed Public Statement • Number of shares acquired • Price of the shares acquired • % of the shares acquired	NIL NA NA	NIL NA NA
7.9	Post offer share holding of Acquirer & PACs • Number • % of Fully Diluted Equity Share Capital	70,60,869 61.88%	49,01,763 42.96%
7.10	Pre offer shareholding of the Public • Number • % of Fully Diluted Equity Share Capital	63,39,041 55.56%	63,39,041 55.56%
	Post offer shareholding of the Public • Number • % of Fully Diluted Equity Share Capital	33,72,441** 29.56%	55,31,547 48.48%

Note:

1. *The Acquirers and PACs are part of the existing Promoter/Promoter Group of the target company.*
2. *Other than Acquirers and PACs, the other Promoter/Promoter Group holds 9,76,690 shares i.e. 8.56% of the Post Preferential Equity Share Capital of the Target Company.*
3. *The total Promoter/Promoter Group share holding Post Offer in the Target company is 58,78,453 shares i.e. 51.52% of the Post Preferential Equity Share Capital of the Target Company*

**Consolidated Offer Price comprises of the Offer Price of Rs 15/-per fully paid-up equity shares and interest of Rs 0.55 per share @10% per annum.*

***Assuming full acceptance in Offer.*

8. The Acquirers along with its Directors and PACs severally and jointly accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.
9. A copy of this Post Offer Advertisement will be available on the website of SEBI ***(www.sebi.gov.in)***, BSE Limited and registered office of the Target Company.

Capitalized terms used but not defined in this advertisement shall have the meanings assigned to such terms in the PA and/or DPS, corrigendum to DPS and/or Letter of Offer.

ISSUED BY MANAGER TO THE OFFER

CHARTERED CAPITAL AND INVESTMENT LIMITED

SEBI Registration No.: INM000004018
418-C, "215 Atrium", Andheri Kurla Road, Andheri (East), Mumbai 400 093
Tel. No.: 022- 6692 4111, **Fax No.:** 022-6692 6222, **Email:** mumbai@charteredcapital.net
Contact Person: Mrs. Menka Jha/Ms. Swati Agrawal

'Sobhagya'

For and on behalf of the Acquirers Sam Financial Services Pvt Ltd. and Mr. Ajay Dilkush Sarupria along with Mrs. Jasmine Ajay Sarupria, Mr. Rajasekharan Menon, Mrs. Anuradha R. Menon and Mrs. Pruthu P. Patel as Person Acting in Concerts with the Acquirers ("PACs")

Place: Mumbai
Date: Monday, September 23, 2013